## Declaration of Assets and Liabilities

Year. 2024-2023

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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(29)

St. No.	Description	Self .	Spouse Name(S)	Dependan 1-1 Name	Dependant- 2 Name	Dependan f-3 Etc. Name
(1)	Cash	3000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2 LAKH NINE THOUSAND SBI BVM				•
(111)	Bonds, Debentures and Shares in companies	-		_		· · · · ·
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	D LAKH				
(v)	Motor Vehicles (details of make, etc.)	PASSIUMPRO REGIDMO- BROJFE 8173				
(lvi)	Jewellery (give details of weight and value)	-				<b>-</b>
(vii)	Other assets, such as values of claims / interests	_		-		_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependent here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

N		Self	Spouse Name(S)	Dependan t-1 Name	Dependen 1-2 Name	Dependant-
(1)	- Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	PATINA		_	Mailig	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey-number(s)					
	- Extent (Total measurement) - Current market value	-	L.7		_	
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_	-	_	
(Iv)	Houses / Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value	-				
(v)	Others (such as interest in property)	-	-		_	

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	Department (s)		
	(II) Loans from financial Institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		حن	
	(f) Other dues, if any			
(4)	(i) Income Tax Including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FWJPK 4.877B		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_		
	(iii) Sales Tax [Only in case of proprietary business]			
	(IV) Property Tax			

o. <u>Fersonal</u>	Detail	
GPF/CPF/PRAN N	0. :	110185365649
Gender	:-	M (M/F)
Date of Birth	:•	0 3 1 0 1 9 9 6 (DD/MM/YYYY
Class/Group	;*	[C] (A/B/c)
Cadre	1*	BIHAR VIDHAW SABUA PATNA
217		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District		MADHUBANZ
! hereha	wantann.	that the above to it.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .. Chamban Kymenb

Name of Employee: ...CHANZAN KUMAR

Designation: ... O.F.F.I.C.G. A.T.I.ENDANT (FARRAS

Department: BIHAR VIDHAW SABHA

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Place: PATNA ...

Date: 10/02/2025